

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 23rd day of September, 2021

Civil Misc. Contempt Petition No.330/00258/2018
in
Original Application No. 330/01368/2017

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Smt. Sunila Devi alias Sunita Devi, Widow of Late Shri Darshan Lal, Presently residing at Ward No.15, Saraswati Nagar, Khera, District – Baghpat.

... .Petitioner

By Advocate : Shri Raj Kumar Singh

V E R S U S

1. R.K.B. Singh, Postmaster General, Bareilly Region, District Bareilly.
2. Gyan Prakash, Senior Superintendent of Post Offices, Moradabad Division, Moradabad.
3. B.P. Singh, Chief Postmaster General/Director, Postal Services (Accounts), U.P. Circle, Sector-D, Aliganj, Lucknow.

... .Respondents

By Advocate : Shri Chakrapani Vatsyayan

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

Shri Raj Kumar Singh, learned counsel for the petitioner and Shri M.K. Sharma holding brief of Shri Chakrapani Vatsyayan, learned counsel for the respondents are present.

2. This contempt petition has been filed for non compliance of the order dated 21.02.2018 passed in OA No.1368 of 2017. The operative portion of the order which reads as under :-

“In view of the above, without commenting on the merits of the case, direct respondent No.4/competent authority to decide the representation of the applicant dated 06.11.2017 by passing a reasoned and speaking order within a period of three months from the date of receipt of certified copy of the order and intimate to the applicant.”

3. The respondents have filed an affidavit of compliance wherein they have annexed an order dated 04.12.2020 passed by Senior Postmaster, Moradabad, wherein the representation of the applicant has been decided. This order is a reasoned and speaking order.

4. In view of the above, the contempt proceedings are closed. Notices are discharged.

5. All the MAs pending in this contempt petition are disposed of as having become infructuous.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/